

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
M.A. No. 244 of 2008**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**  
**Through: Video Conferencing**  
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13/06.09.2021: Let this case go out of my list for being listed before the appropriate Bench after taking permission from Hon'ble the Chief Justice.

Rajnish

**(ANANDA SEN, J.)**